STATEMENT SHOWING THE **INSTITUTION, DISPOSAL AND PENDENCY** OF CIVIL AND CRIMINAL CASES IN THE MONTH OF **FEBRUARY, 2026** IN THE HIGH COURT OF TRIPURA AT AGARTALA

S.NO.	CATEGORY OF CASES	OPENING BALANCE	INSTITUTION DURING THE MONTH	DISPOSAL							TOTAL DISPOSAL DURING THE MONTH	NO. OF CASES PENDING
				DIVISION BENCH		SINGLE BENCH		FULL BENCH		LOK ADALAT		
				IN LIMINE	REGULAR	IN LIMINE	REGULAR	IN LIMINE	REGULAR	SETTLED		
CIVIL (MAIN) CASE:												
1	RFA	29	3	0	4	0	0	0	0	0	4	28
2	MFA	2	0	0	0	0	0	0	0	0	0	2
3	MFA(FA)	0	1	0	0	0	0	0	0	0	0	1
4	MFA(EC)	7	0	0	0	0	0	0	0	0	0	7
5	FAO	3	1	0	0	0	1	0	0	0	1	3
6	ARB.P	1	1	0	0	0	0	0	0	0	0	2
7	ARB.A	3	0	0	0	0	0	0	0	0	0	3
8	MAT APP	16	1	0	1	0	0	0	0	0	1	16
9	FA	1	0	0	0	0	0	0	0	0	0	1
10	MAC APP	123	13	0	0	0	21	0	0	0	21	115
11	ITA	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	10	1	0	0	0	2	0	0	0	2	9
13	LA APP	34	10	0	0	0	8	0	0	0	8	36
14	CE.REF	0	0	0	0	0	0	0	0	0	0	0
15	CRP	19	12	0	0	0	11	0	0	0	11	20
16	REV.PET	7	0	0	2	0	0	0	0	0	2	5
17	Tr.P(C)	7	0	0	0	0	1	0	0	0	1	6
18	CONT.CAS(C)	49	4	0	3	0	4	0	0	0	7	46
19	CONT.APPL(C)	1	0	0	0	0	0	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	589	74	0	16	0	42	0	0	0	58	605
23	WA	74	8	0	11	0	0	0	0	0	11	71
24	WP(C)(PIL)	7	2	0	1	0	0	0	0	0	1	8
25	WP(C)(CAT)	0	0	0	0	0	0	0	0	0	0	0
26	WP(C)(HC)	2	0	0	1	0	0	0	0	0	1	1
27	Suo Moto (WPC)	1	0	0	0	0	0	0	0	0	0	1
28	RSA/SA	69	2	0	0	0	0	0	0	0	0	71
29	SAO	0	0	0	0	0	0	0	0	0	0	0
30	CENTRAL EX.APP.	1	0	0	0	0	0	0	0	0	0	1
31	TEST CAS.	0	0	0	0	0	0	0	0	0	0	0
32	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0
33	MFA(CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0
34	COMMERCIAL APP	4	0	0	0	0	0	0	0	0	0	4
	TOTAL	1059	133	0	39	0	90	0	0	0	129	1063

CIVIL (MISC) CASE:												
35	CM.APPL	0	0	0	0	0	0	0	0	0	0	0
36	CAVEAT	0	1	0	0	0	1	0	0	0	1	0
	TOTAL	**0**	**1**	**0**	**0**	**0**	**1**	**0**	**0**	**0**	**1**	0
CRL.(MAIN)CASE:												
37	CRL.A(J)	94	4	0	12	0	2	0	0	0	14	84
38	CRL.A	48	5	0	2	0	0	0	0	0	2	51
39	CRL.REV.P	56	7	0	0	0	3	0	0	0	3	60
40	CRL.PETN	36	3	0	0	0	6	0	0	0	6	33
41	CRL.LP	12	4	0	3	0	0	0	0	0	3	13
42	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0
43	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0
44	TRP(CRL)	1	0	0	0	0	0	0	0	0	0	1
45	WP(CRL)	1	1	0	2	0	0	0	0	0	2	0
46	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0
47	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
48	AB	6	7	0	0	0	8	0	0	0	8	5
49	BA	16	16	0	0	0	17	0	0	0	17	15
	TOTAL	**270**	**47**	**0**	**19**	**0**	**36**	**0**	**0**	**0**	**55**	**262**
CRL(MISC)CASE:												
50	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0
51	CRL.MC	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	0	0	0	0	0	0	0	0	0	0	0
	GRAND TOTAL	*1329*	*181*	*0*	*58*	*0*	*127*	*0*	*0*	*0*	*185*	*1325*

HIGH COURT OF TRIPURA, AGARTALA
DISPOSAL INFORMATION SYSTEM (DIS)

STATEMENT SHOWING THE YEAR -WISE PENDENCY OF CASES AT THE END OF **FEBRUARY, 2026** IN THE HIGH COURT OF TRIPURA AT AGARTALA

Sl. No.	CATEGORY OF CASES	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	2026	TOTAL PENDENCY
	CIVIL (MAIN) CASES:													
1	RFA	0	0	0	0	0	0	0	2	0	7	15	4	28
2	MFA	0	0	0	0	0	0	0	0	0	1	1	0	2
3	MFA(FA)	0	0	0	0	0	0	0	0	0	0	0	1	1
4	MFA(EC)	0	0	0	0	0	0	0	0	0	0	5	2	7
5	FAO	0	0	0	0	0	0	0	0	0	0	3	0	3
6	ARB.P	0	0	0	0	0	0	0	0	0	0	0	2	2
7	ARB.A	0	0	0	0	0	0	0	0	0	2	1	0	3
8	MAT APP	0	0	0	0	0	0	0	0	0	0	13	3	16
9	FA	0	0	0	0	0	0	0	0	0	0	1	0	1
10	MAC APP	0	0	0	0	0	0	0	0	1	46	48	20	115
11	ITA	0	0	0	0	0	0	0	0	0	0	0	0	0
12	CROSS OBJECTION	0	0	0	0	0	0	0	0	0	2	7	0	9
13	LA APP	0	0	0	0	0	0	0	0	0	0	26	10	36
14	CE REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
15	CRP	0	0	0	0	0	0	0	0	0	0	10	10	20
16	REV.PET	0	0	0	0	0	0	0	0	0	0	3	2	5
17	TRP(C)	0	0	0	0	0	0	0	0	0	0	5	1	6
18	CONT.CAS (C)	0	0	0	1	0	0	6	5	11	1	19	3	46
19	CONT.APPL (C)	0	0	0	0	0	0	0	1	0	0	0	0	1
20	CA	0	0	0	0	0	0	0	0	0	0	0	0	0
21	CO.PET	0	0	0	0	0	0	0	0	0	0	0	0	0
22	WP(C)	0	1	0	0	0	1	2	29	13	123	334	102	605
23	WA	1	0	0	0	0	0	6	1	3	10	32	18	71
24	WP(C)(PIL)	0	0	1	0	0	0	1	2	0	1	1	2	8
25	WP(C)(CAT)	0	0	0	0	0	0	0	0	0	0	0	0	0
26	WP(C)(HC)	0	0	0	0	0	0	0	0	0	0	1	0	1
27	Suo Moto (WPC)	0	0	0	0	0	0	0	0	0	0	1	0	1
28	RSA/SA	0	0	0	0	0	0	0	2	6	25	34	4	71
29	SAO	0	0	0	0	0	0	0	0	0	0	0	0	0
30	CENTRAL EX.APP.	0	0	0	0	0	0	0	0	0	0	1	0	1
31	TEST. CAS.	0	0	0	0	0	0	0	0	0	0	0	0	0
32	EL. PETN.	0	0	0	0	0	0	0	0	0	0	0	0	0
33	MFA(CUSTOMS ACT)	0	0	0	0	0	0	0	0	0	0	0	0	0
34	COMMERCIAL APP	0	0	0	0	0	0	0	0	0	1	3	0	4
	TOTAL	1	1	1	1	0	1	15	42	34	219	564	184	**1063**

Sl. No.	CATEGORY OF CASES	2015	2016	2017	2018	2019	2020	2021	2022	2023	2024	2025	2026	TOTAL PENDENCY
CIVIL (MISC) CASE														
35	CM.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
36	CAVEAT	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
CRL. (MAIN) CASE														
37	CRL.A(J)	0	0	0	0	0	0	0	0	0	6	71	7	84
38	CRL.A	0	0	0	0	0	0	0	0	0	10	34	7	51
39	CRL.REV.P	0	0	0	0	0	0	0	0	0	10	33	17	60
40	CRL.PETN	0	0	0	0	0	0	0	0	0	1	27	5	33
41	CRL.LP	0	0	0	0	0	0	0	0	0	2	5	6	13
42	CRL.REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
43	CRL(D)REF.	0	0	0	0	0	0	0	0	0	0	0	0	0
44	TRP(CRL)	0	0	0	0	0	0	0	0	0	0	0	1	1
45	WP(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0
46	CONT.CAS(CRL)	0	0	0	0	0	0	0	0	0	0	0	0	0
47	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
48	AB	0	0	0	0	0	0	0	0	0	0	0	5	5
49	BA	0	0	0	0	0	0	0	0	0	0	4	11	15
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**29**	**174**	**59**	**262**
CRL(MISC)CASE														
50	CRL.M.APPL	0	0	0	0	0	0	0	0	0	0	0	0	0
51	CRL.MC	0	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**	**0**
	GRAND TOTAL	*1*	*1*	*1*	*1*	*0*	*1*	*15*	*42*	*34*	*248*	*738*	*243*	*1325*